

Title: Introduction of India (Amendment) Bill, 2000 (Amendment of section 10)

15.36-1/2 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill further to amend the Unit Trust of India Act, 1963.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Unit Trust of India Act, 1963."

The motion was adopted.

SHRI KIRIT SOMAIYA: I introduce the Bill.

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